



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.6088/2020
(S.W.P. No.1716/2012)

Wednesday, this the 13th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Imtiyaz Ahmad Khan
s/o Ghulam Nabi Khan
r/o Iqbal Abad Bemina Srinagar
age 46 years
Occupation : Government Employee

.Applicant
(Mr. F A Wani, Advocate)

Versus

State of Jammu and Kashmir through its;

1. Commissioner/Secretary to Govt.
Forest Department, Civil Secretariat,
Srinagar/Jammu
2. Principal Chief Conservator of Forests
J & K Srinagar
3. Conservator of Forests Srinagar Circle
4. Divisional Forest Officer Special Forest
Division Tangmarg
5. Shri Ali Mohammad Malik
Forester, I/c Range Officer, Soil Range
Special Forest Division Tangmarg
6. Nazir Ahmad Bhat
s/o Abdul Ahad Bhat
r/o Kukar Bagah Khagh
District, Badgam

..Respondents
(Mr. Rajesh Thapa, Deputy Advocate General)



O R D E R (ORAL)

Mr. Justice L. Narasimha Reddy:

Learned counsel for applicant submits that the T.A. has become infructuous.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

January 13, 2021

/sunil/dsn/sd/shakhi